


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	For hearing	433(e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANNAPURNAS 9739036083	PETITIONER	

ORDER

Counsel for petitioner is present. She has filed Memo along with copy of Indian Postal Website track that, Notice was served on the Respondent/Corporate Debtor. M/s Argus Partner, Advocate offer to file vakalath for Respondent/Corporate Debtor and Memo is filed. For filing vakalath and for filing objections/counter time granted till 08/12/2017.


Member (T)


Member (J)